

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2014

Dated : 9th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Power Association Maharashtra State Council ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swatika Sahoo

**Counsel for the Respondent (s) : Mr. Buddy Ranganadhan
for R.1
Mr. Kiran Gandhi
Ms. Ramni Taneja
Mr. Umang Jain for R.2**

ORDER

Mr. Kiran Gandhi, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 03.11.2014 after serving copy on the other side.

Post the matter on **10.11.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**